

**Central Administrative Tribunal
Principal Bench**

OA No.975/2013

New Delhi, this the 16th day of November, 2015

Hon'ble Mr. Justice Syed Rafat Alam, Chairman
Hon'ble Mr. P. K. Basu, Member (A)

Ramesh Kumar
S/o Shri Mahinder Pal Singh,
R/o House No.B-347, 'B' Block,
Gokulpuri, Delhi-94.

.... Applicant.

(By Advocate : Shri Yogesh Sharma)

Versus

1. Delhi Development Authority
Through its Chairman,
Vikas Bhawan,
New Delhi.
2. The Commissioner (Personnel)
Delhi Development Authority,
Vikas Bhawan,
New Delhi.
3. The Dy. Director (LM) EZ,
Delhi Development Authority,
Vikas Kutir, near ITO,
New Delhi.

.... Respondents.

(By Advocate : Shri Manjeet Singh Reen)

: O R D E R (ORAL) :

Hon'ble Mr. Justice Syed Rafat Alam, Chairman :

Learned counsel for the applicant has submitted that during the pendency of this OA, the applicant has been granted the benefit of ACP and the arrears have also been granted and, therefore, this application has virtually become infructuous. He, however, submitted that he has no information as to whether the arrears have also been given to the applicant or not.

2. On the other hand, Shri Manjeet Singh Reen, learned counsel for the respondents submitted that not only ACP but arrears have also been

given to the applicant as has been stated in para 4. 8 of the counter reply. He further states that the arrears have been given to the applicant vide Cheque No.283147 dated 25.10.2012 amounting to Rs.1,97,075 and Rs.36,168 vide Cheque No.573185 dated 09.11.2012 as per rules. He, therefore, submits that all the reliefs which have been sought in the OA have been given by the department.

3. Shri Yogesh Sharma, learned counsel for the applicant further submitted that it is not in dispute that the relief has been granted. However, if ultimately some calculation mistake is noticed, liberty may be given to the applicant to move a representation before the department for rectifying the same.

4. The OA, therefore, stands disposed of with the above liberty.

(P. K.Basu)
Member (A)

(Syed Rafat Alam)
Chairman

/pj/